

check the monopolistic practices of labour organisations;

(b) how far Government has found it expedient to equate the activities of organised labour with the activities of monopoly capital, enquired into by the Monopolies Enquiry Commission; and

(c) whether Government indicated their own stand with respect to the issues raised by the Employees' Association in their statement of the 6th October, 1964, issued in Calcutta?

**The Minister of Labour and Employment (Shri D. Sanjivayya):** (a) No.

(b) Has not been considered by Government.

(c) Government are not aware of any such statement.

#### National Defence Fund

337. { Shri Vishwa Nath Pandey:  
Shri P. C. Borooah:  
Shri D. C. Sharma:  
Shri Hukam Chand  
Kachhavaiya:  
Shri Hem Raj:

Will the Prime Minister be pleased to state:

(a) the total cash contributions brought into the Central Account of the National Defence Fund so far;

(b) how much of these has been received from the U.K., the U.S.A., U.S.S.R. and other countries;

(c) how much of the contributions is in the form of gold and gold-ornaments; and

(d) how far the National Defence Fund collections have so far been spent and what is the latest balance?

**The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri):** (a) The total cash contributions received in the Central Account of the National Defence Fund upto the 31st October, 1964 have amounted to Rs. 59.10 crores.

(b) Out of the total collections, a sum of Rs. 90,91,346 has been received from foreign countries, as indicated below:—

	Rs.
U.K.	28,19,564
U.S.A.	5,97,486
U.S.S.R.	19,648
Other countries	56,54,648
<b>TOTAL :</b>	<b>90,91,346</b>

(c) During the same period, contributions received in the form of gold and gold ornaments and other precious metals are detailed below:—

Gold/gold ornaments—	24,00,007 grammes.
Silver/silver ornaments—	13,83,294 grammes.
Jewels/precious stones—	2,537 carats.

(d) A total expenditure of about Rs. 33.20 crores has so far been authorised but the actual expenditure has been about Rs. 24 crores. The latest balance in the Central Account of the Fund as on the 31st October, 1964 was about Rs. 35.10 crores.

#### Full Length Film on Late Prime Minister Nehru

Shri H. V. Koujalgi:  
338. { Shri Hem Barua:  
Shri D. D. Mantri:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether his Ministry have decided to produce a full length film on the life of the late Prime Minister Shri Nehru;

(b) whether the work of production would be undertaken by Government or would be entrusted to some private producers;

(c) when the picture is likely to be completed and its approximate costs; and

(d) whether it would be released for free show to the public in the country?

**The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. R. Pattabhi Raman):** (a) Yes, Sir.

(b) No final decision has yet been taken. The matter is being explored.

(c) and (d). It is too early to say anything in the matter.

### Atomic Research

**339. Shri Heda:** Will the Prime Minister be pleased to state the measures taken to publicise our research and peaceful uses of atomic energy?

**The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri):** The Department of Atomic Energy publishes every year an annual report on its activities as well as a monthly journal titled Nuclear India. The Department's activities are also depicted in exhibitions, in which it participates both in India and abroad. Publicity is furthermore given in newspapers, over the radio, etc., whenever an important event with which the Department is concerned occurs. Distinguished foreign visitors, who have occasion to come to Bombay, are usually shown round the Atomic Energy Establishment Trombay, so that they can obtain for themselves an idea of India's progress in the atomic energy field.

### Indians in Fiji

**340. Shri D. D. Puri:** Will the Minister of External Affairs be pleased to state:

(a) whether there is any move on the part of the sugarcane growers of Indian origin in Fiji to leave that country;

(b) if so, what are the compelling circumstances for such a move;

(c) whether Government have taken up the matter with the Fiji authorities; and

(d) if so, with what results?

**The Minister of External Affairs (Shri Swaran Singh):** (a) The Government are not aware of any such move.

(b) to (d). Do not arise.

### गोलीसह नायलॉन कपड़ा

341. श्री श्रीकार लाल बेरेवा :  
श्री गुलशन :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेशम तथा कृत्रिम रेशम अनुसंधान संस्था, बम्बई, के अध्यक्ष ने बताया कि नायलॉन का ऐसा कपड़ा तैयार किया गया है जिस पर गोली का असर नहीं होता ; और

(ख) यदि हां, तो क्या सरकार ने इस विचार से इस कपड़े का निरीक्षण किया है कि क्या इसे प्रतिरक्षा कर्मचारियों के प्रयोग में लाया जा सकता है ?

**प्रतिरक्षा मंत्रालय में प्रतिरक्षा उत्पादन मंत्री (श्री अ० म० थामस):** (क) डायरेक्टर जनरल आव इन्स्पेक्शन के पास प्राप्य सूचना के आधार पर सिल्क तथा आर्टसिल्क मैन्युफैक्चरिंग इण्डस्ट्रीज रिसर्च एसोसिएशन, बम्बई के, अध्यक्ष को कहा गया था, कि दिए गए तकनीकी व्योरे के अनुसार नाइलॉन वस्त्र के प्रयोगात्मक नमूनों का उत्पादन किया जाए। इस प्रकार के वस्त्र अपने आप में ऐसे नहीं होते, कि उन पर गोली का असर न हो सके। इन में अन्य तैयार की गई मदों के अंश होते हैं, जो गोलों, बम्बों और सुरंगों के खंडों से कुछ हद तक सुरक्षा प्रदान करने के लिए होते हैं।

(ख) जी हां। नमूने निरीक्षणाधीन हैं।